

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2252  
TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2016**

**DOCTORS ON CONTRACT BASIS**

**2252. SHRI NANA PATOLE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government hospitals are appointing doctors on contract basis, if so, the details thereof and its outcome and affect on public health service thereon; and
- (b) the steps taken by the Government to appoint the doctors on permanent basis?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

(a): The Government is appointing doctors on contract basis pending recommendations from Union Public Service Commission for regular candidates in the interest of patients care and academic activities for a period of one year or till the post are filled on regular basis, whichever is earlier. Presently, 64 doctors are working in different hospitals under Central Government on contract basis.

(b): In order to fill up the vacant posts, requisitions are sent to UPSC and followed up with the Commission constantly.